

Declaration of Assets and Liabilities

(89)

Year 2023-2023

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	5,000				
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	5,92,000 2,92,000	1,20,000	NIL	NIL	NIL
(III)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	10,00,000 LIC PPF 43000 FLCS	NIT	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	marati dzire Hero Passo	Hero glamous	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	50gm 2:50 /90	NIL	NIL	NIL	NIL
(vli)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	717	NIL	NIL	NIL	NIL
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(ili)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	7 1	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	717	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIT	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

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	(d) dues to departments dealing with telephones	NIL	NIL
•	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL.	NIL
	(f) Other dues, If any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Ack. No -42-3228100110822 Ay-2022-023 PAN-BFJPB0044L	NIL
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	NIL	Nº1 L
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No.	<u>.</u> =	111104057675
Gender	:-	M (M/F)
Date of Birth	ţ	15 06 19 8 7 (DD/MM/YYYY)
Class/Group	:-	[B] (A/B/C)
Cadre	!=	Bitas Socretariat Service
		(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	:-	Khaqaaia
I hereby o knowledge and be	하는데 아이가 보면서 보스다.	that the above details are true to the best of my

Signature Blazat Ryma Bloodi

Name of Employee: Blazat Kymaz Bloodi

Designation: Research [Rederence Assig-lant

Department: Bilan Vidlam Mandal Library

Note:

Place: Potro

Date: ... 14 2 2 22.23

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Bharatkumoz Bhath 14/2/2023